

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

PHYSICAL HEARING

**CORAM: SHRI. RAJEEV BHARDWAJ – HON’BLE MEMBER (J)
CORAM: SHRI. SANJAY PURI - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 14.09.2023, At 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/976/2022 in CP (IB) No.158/7/HDB/2018
NAME OF THE COMPANY	Criscons Projects Pvt Ltd
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/976/2022

Present: Ld. Counsel Mr. VVSN Raju & Mr. Srikanth Rathi for the Applicant.

Matter is adjourned to 03.11.2023 for further hearing.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)